

(Open Court)

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

This the **02nd** day of **January, 2019**

Present:

**HON'BLE MS. AJANTA DAYALAN, MEMBER-A.
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER-J.**

**C.C.P NO. 330/00023/2018
IN
O.A NO. 330/1182/2017**

Roopesh Kumar Dubey (MES -A- 3023497), aged about 46 years, S/o Late Ranvir Kumar, Presently working as UDC in the office of Garrison Engineer (Project), Bareilly.

.....Applicant.

V E R S U S

Shri Rakesh Kumar, Controller of Defence Accounts (Army), Meerut Cantt., Meerut.

..... Opposite Party

Advocate for the Applicant : Shri N.P. Singh

Advocate for Opposite Party : Shri P.K. Rai

ORDER

(Delivered by Hon'ble Ms. Ajanta Dayalan, Member-A)

Shri N.P. Singh, learned counsel for the applicant made a statement at the Bar that the order of this Tribunal dated 03.10.2017 passed in OA No. 1182/2017 has been complied with by the respondents.

2. In view of the statement of the learned counsel for the applicant, contempt petition is dismissed. Notice issued to the opposite party is discharged.

Member-J

Member-A

Anand...